†[THE DEPUTY MINISTER OF IRRIGATION AND POWER (Shri J. S. L. HATHI); (a) The Unit issued 56 forecasts in 1959 and 23 in 1960 to the Delhi Administration in respect of the river Yamuna at Delhi. Out these, 48 forecasts in 1959 and 17 in 1960 were fairly accurate.

(b) No. Sir.

The latter part of the question does not arise.1

श्री नवाबसिंह चौहान: क्या दिल्ली एडमिनिस्टेशन के ग्रलावा दूसरी राज्य सरकारों के लिये भी इस तरीके के फोरकास्ट किय गये ? अगर किये गये, तो कितने किये गये ?

श्री ज० ला० हाथी: नहीं किये गये।

श्री नवाबसिंह चौहान : सन् १६५६ में हिन्द्स्तान का पाकिस्तान के साथ यह ममझौता हुन्ना था कि ऐसे फोरकास्ट की दोनों देशों में अदला-बदली होगी। इस सम्बन्ध में क्या इस यनिट ने पाकिस्तान के साथ ऐसी किन्ही भविष्य वाणियों की श्रदला-बदली की ? अगर की, तो कितनी ?

श्री ज० ला० हाथी: जो दिल्ली में इस यनिट ने भविष्यवाणी की, वह रेडियो से ग्रापरेट हुई । ऐसा कोई युनिट सारे हिन्द-स्थान में दूसरी जगह पर नहीं है। दूसरी जगह भविष्यवाणी दे।लग्राफिकली ग्रौर देलिफो-निकली कम्युनिकेट होती है। लेकिन जो दिल्ली युनिट है उसकी भविष्यदाणी रेडियो से ग्रापरेट होती है।

SHRI PURNA CHANDRA SHARMA: Is there a Central Water and Commission unit in every State and, if so, have they been able to record any previous information about floods and other things?

SHRI J. S. L. HATHI: There are no Central water power research stations in every State. There is one Khadakvasala, but at other places there are arrangements by the States to give flood forecast warnings by measuring the river gauge, rain gauge,

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if such arrangements for forecasting are going to be made. in other States also?

SHRI J. S. L. HATHI: We have first started this at Delhi on an experimental basis. After some time may adopt it in other places.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister has come to the conclusion that this has proved very successful and that this should be started in other States

SHRI J. S. L. HATHI: It is being considered.

DISPUTE ABOUT DISTRIBUTION OF ELEC-TRIC POWER OF RIHAND DAM PROJECT

- *404. SHRI NIRANJAN SINGH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether any request has been received from the Government Madhya Pradesh for arbitration in their dispute with the Government of Uttar Pradesh about the distribution of electric power of the Rihand Dam Project; and
- (b) if so, the action taken by Government on the request?

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

SHRI NIRANJAN SINGH: May know, Sir, whether the Government Government is aware that the Madhya Pradesh have been denied and they are not getting any power?

SHRI J. S. L. HATHI: There is no question of denying, but there some questions about the rate and the quantum of power. These questions

^{†[]} English translation.

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are being dealt with by the Central Zonal Council and at the last meeting it was decided that the Chief Ministers of both the States should meet and discuss this matter.

CONSTRUCTION OF DAM OVER KOTMA RIVER

- *405. SHRI NIRANJAN SINGH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether the scheme of construction of a dam over the Kotma river in the State of Madhya Pradesh has been sanctioned.
- (b) if so, what is the estimated cost of the project, where it is likely to be constructed and the period by which it would be completed; and
- (c) whether the proposed dam will be a multipurpose project and what is the area it will irrigate?

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) There is no such irrigation scheme under consideration.

(b) and (c) Do not arise.

SHRI NIRANJAN SINGH: May know, Sir, whether there is scheme in east Madhya Pradesh where the Planning Commission has sanctioned such a scheme?

SHRI J. S. L. HATHI: I could not follow.

SHRI NIRANJAN SINGH: Has any scheme been sanctioned by the Planning Commission in the Madhye Pradesh, that is, in Ambikapur and Bilaspur Districts?

SHRI J. S. L. HATHI: I do not think so. But unless the Member gives a specific scheme, it will be difficult for me to say which scheme is proposed and which is sanctioned. If he gives separate notice, I shall certainly give him the information.

SHRI NIRANJAN SINGH: May 1 know, Sir, whether the Planning Commission has sanctioned such a scheme in these districts?

SHRI J. S. L. HATHI: Is it the Second Plan or the Third Plan?

SHRI NIRANJAN SINGH: end of the Second Plan and the beginning of the Third Plan.

SHRI J. S. L. HATHI: I require notice.

SHRI FARIDUL HAQ ANSARI: The hon. Member mentioned two districts. May I know whether there is any scheme whatsoever in those districts?

SHRI J. S. L. HATHI: Perhaps will be difficult for me to reply off-hand district-wise, but I shall give the information to the Member.

FIRING ON A TRAIN BY NAGA HOSTILES BETWEEN LANGTING AND MUPA STATIONS

- *406. SHRI S. C. DEB: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that at about 10-20 A.M. on the 25th February, 1961, a gang of Naga hostiles fired on a train between Langting and Mupa stations of the Lumding-Badarpur section the North-east Frontier Railway:
- (b) if so, what are the circumstances in which the firing took place and whether any damage was caused to railway property, and any loss suffered by the staff and passengers; and
- (c) what precautionary measures have been taken for the safe running of train in future in this area?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

10:45 hours At about on 25th February, 1961, while No. 254 Down